

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE
RAJYA SABHA
QUESTION NO 12.11.2010
ANSWERED ON

USE OF PESTICIDES BANNED IN OTHER COUNTRIES .

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SHRI MOINUL HASSAN

Will the Minister of COALCOALCOALCOALCOALAGRICULTURE be pleased to state :-

- (a) whether many of the pesticides banned in other countries are currently used in India;
- (b) if so, the details thereof;
- (c) the reasons for allowing the use of such pesticides;
- (d) whether Government will take action to curb the use of these pesticides;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(SHRI K.V. THOMAS)

- (a) Yes, Sir. Some of the pesticides banned in other countries are being used in India.
- (b) The list of 67 pesticides being used in India, which are either banned or severely restricted for use in other countries, is at Annexure.
- (c) Out of 67 such pesticides, 65 pesticides have already been reviewed by various Expert Committees/Groups and based on their recommendations continued use of these pesticides has been permitted in the country. An Expert Committee has been constituted to inter alia review remaining two pesticides namely Chlorfenapyr and Sulfosulfuron.
- (d) to (f) Government takes timely action to curb pesticides based on new inputs and scientific reviews conducted by experts and notifies such action under the Act.